

SHRI RAMAVATAR SHASIRI 1  
beg to move

Page 1, line 13 for twelve' substitute  
twenty five (6J)

Page 1 line 16 for forty five substi  
tute fifty' (7)

18 hrs.

MR CHAIRMAN I shall now put  
amendments Nos 6 and 7 to vote

Amendments Nos 6 and 7 were put and  
negatived

MR CHAIMAN The question is

'That clause 3 stand part of the Bil."

*The motion was adopted*

*Clause 3 was added to the Bill*

*Clause 4—(Amendment of section 5)*

SHRI RAMAVATAR SHASTRI 1  
beg to move

'Page 2, line 3—for '4 1" substitute  
'10" (8)

MR CHAIRMAN The question is

'Page 2 line 3,—for '4 " substitute  
'10 " (8)

*The motion was negatived.*

MR CHAIRMAN The question is

That clause 4 stand part of the  
Bill

*The motion was adopted*

*Clause 4 was added to the Bill*

*Clauses 5 and 1 the Enacting Formula  
and the Title were added to the Bill.*

SHRI BALGOVIND VERMA 1  
move

That the Bill be passed

MR CHAIRMAN The question is  
That the Bill be passed"

*The motion was adopted*

BUSINESS ADVISORY COMMITTEE  
Twentieth Report

THE MINISTER OF PARLIAMEN  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR)  
I present the Twentieth Report of the  
Business Advisory Committee

18.02 hrs.

*The Lok Sabha then adjourned till  
Eleven of the Clock on Wednesday,  
December 6, 1972/Agrahayana 15, 1894  
(Saka)*